

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/1652/2024 C.P. (IB)/1236(MB)2020

IN THE MATTER OF

Shapoorji Pallonji Finance Private Limited

... Petitioner

Vs

Rajesh Construction Company Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Viraj Parekh (PH),
Adv. Shyam Kapadia (PH)

For the Respondent: Adv. Amir Arsiwala (PH)

ORDER

IA 1652 of 2024- Notice of Motion- Adv. Amir Arsiwala accepts notice on behalf of the Respondent/RP and prays for time to file reply. Allowed as prayed for. Let the reply be filed before the next date of hearing by serving an advance copy on the Counsel opposite. Adjourned to **07.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA/109/2024 IA/112/2024 IA/1621/2022 IA/2442/2023 IVN.P/2/2024
IA/5611/2023 C.P. (IB)/1236(MB)2020

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Shapoorji Pallonji Finance Pvt Ltd

... Petitioner

Vs

Rajesh Construction Company Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

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MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant

IA/1621/2022 &

IA/2442/2023 IA/5611/2023: Adv. Amir Arsiwala (PH)

IVN.P/2/2024 & IA/109/2024: Adv. Shyam Kapadia (PH)

For the Respondent

IA/109/2024 &

IA/112/2024 IVN.P/2/2024: Adv. Amir Arsiwala (PH)

ORDER

On the request of the Counsel for the parties, adjourned to **07.05.2024**. To be taken up at **2:30 pm**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/